

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:949
ANSWERED ON:01.03.2011
AMENDMENT IN LOTTERY REGULATION ACT
Mani Shri Jose K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to amend the Lottery Regulation Act with a view to ban inter-State sale of lottery;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has received any proposal from the State of Kerala requesting ban on inter-State sale of paper/online lotteries;
- (d) if so, the details thereof; and
- (e) the time by when the request of Kerala are to be brought for necessary intervention?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

- (a): No, Madam.
- (b): Does not arise.
- (c) to (e): State of Kerala has given set of complaints against Sikkim and Royal Government of Bhutan. On these complaints, appropriate action has been taken by the Government under Lotteries (Regulation) Rules, 2010.